

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 327**

IA-472/2024, IA-5126/2023, IA-5488/2023

**In IB-741(ND)/2021**

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd.

.... Petitioner/Applicant

Vs.

M/s. Radiant Castings Pvtg Ltd.

**Order u/S. 7 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 19.03.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the RP :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List the matter on **19.04.2024.**

-Sd-  
**(COURT OFFICER)**

Ajay